(vi) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Bharat Bhari Udyog Nigam Limited (BBUNL) for the year 2008-09.

[Placed in Library. See No. L.T. 8902/08]

(vii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the NEPA Limited for the year 2008-09.

[Placed in Library. See No. L.T. 8903/08]

(viii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Heavy Engineering Corporation Limited for the year 2008-09.

[Placed in Library. See No. L.T. 8904/08]

(ix) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Hindustan Salt Limited (HSL) for the year 2008-09.

[Placed in Library. See No. L.T. 8905/08]

- (x) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Andrew Yule and Company Limited (AYCL) for the year 2008-09. [Placed in Library. See No. L.T. 8906/08]
- (xi) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the National Instruments Limited (NIL) for the year 2008-09.

[Placed in Library. See No. L.T. 8907/08]

(xii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Hindustan Cables Limited for the year 2008-09.

[Placed in Library. See No. L.T. 8908/08]

(xiii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the HMT Limited for the year 2008-09.

[Placed in Library. See No. L.T. 8909/08]

Reports (2007) of the Comptroller and Auditor General of India

SHRI RAGHUNATH JHA: Sir, I lay on the Table, under clause (1) of Article 151 of Constitution a copy each (in English and Hindi) of the following Reports:—

(i) Report of the Comptroller and Auditor General of India for the year ended 31 st March, 2007 (No. CA 9 of 2008) Union Government (Commercial) Review of activities of selected Public Sector Undertakings (Performance Audit).

[Placed in Library. See No. L.T. 8910/08]

Statements by

 (ii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 2007 (No. CA 10 of 2008) Union Government (Commercial) Information Technology Applications in Public Sector Undertakings (Compliance Audit). [Placed in Library. See No. L.T. 8911/08]

... (Interruptions) ...

MESSAGE FROM LOK SABHA

The carriage by air (Amendment) Bill, 2008

THE SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:—

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Carriage by Air (Amendment) Bill, 2008 as passed by Lok Sabha at its sitting held on the 30th April, 2008".

Sir, I lay a copy of the Bill on the Table. उपसभाध्यक्ष (प्रो0पी0जे0 कुरियन): आप लोग सीट पर जाइए, आप को टाइम दूंगा। ...(व्यवधान).... सीट पर जाइए। ...(व्यवधान)....

Petition praying for integration and empowerment of Leprosy affected persons

SECRETARY-GENERAL: Sir, I report to the House the receipt of a petition signed by Shri Ram Naik, former Union Minister and former Member of Parliament and others, praying for integration and empowerment of Leprosy-affected persons.

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the One Hundred Seventy-fourth report of the department related Parliamentary Standing Committee on Human Resource Development

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALIASHRAF FATMI): Sir, I make a statement on the status of implementation of recommendations contained in the One Hundred Seventy-fourth Report of the Department-related Parliamentary Standing Committee on Human Resource Development.

Status of implementation of recommendations contained in the Sixteenth Report of the Department Related Parliamentary Standing Committee on Defence

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): Sir, I make a statement on the status of implementation of recommendations contained in the Sixteenth Report of the Department-related Parliamentary Standing Committee on Defence.